

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S GARVIT INNOVATIVE PROMOTERS LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Garvit Innovative Promoters Limited
2.	Date of incorporation of corporate debtor	20/07/2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kanpur
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U70102UP2010PLC041399
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 1, Chiti, Gautam Budh Nagar, Greater Noida, U.P. 203202
6.	Insolvency commencement date in respect of corporate debtor	16.02.2023
7.	Estimated date of closure of insolvency resolution process	15.08.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<u>Mr. Dinesh Kumar Gupta</u> Regd. No. IBBI/IPA-001/IP-P00959/2017-18/11580
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-1/26, Sector-18, Noida, 201301. Email:- guptadk54@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	MR. DINESH KUMAR GUPTA ADD.:- P-8, Ground Floor, Sector-12, Noida, 201301. PHN NO. 0120-4157905 EMAIL ID:- cirp.garvit@gmail.com
11.	Last date for submission of claims	02.03.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Formats of relevant forms are available at Web Link: https://ibbi.gov.in/en/home/downloads (b) Details of Authorized Representative:- Not Applicable

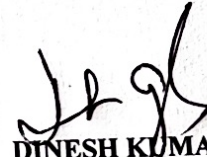
Notice is hereby given that the Hon'ble National Company Law Tribunal, Allahabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the M/S GARVIT INNOVATIVE PROMOTERS LTD. on 16.02.2023 vide C.P.(IB) No. 17/ALD/2022.

The creditors of M/s Garvit Innovative Promoters Ltd., are hereby called upon to submit their claims with proof on or before 02.03.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. The Operational Creditors including workmen and employees or any other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The existing Directors and managers of the Corporate Debtor are requested to ensure compliance of provisions of Section 17 of the Insolvency and Bankruptcy Code, 2016. All existing Bankers/Financial Institutions maintaining the accounts of the Corporate Debtor are requested to ensure compliance of Section 17(1)(d) of the Code.



DINESH KUMAR GUPTA
INTERIM RESOLUTION PROFESSIONAL
M/S GARVIT INNOVATIVE PROMOTERS LIMITED
Regd. No. IBBI/IPA-001/IP-P00959/2017-18/11580

Date: 17.02.2023

Place: Noida

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Equity Shares under
ue ('RTA') and BSE
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Total Equity Shares allotted
3604141
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Amount
69269958.00
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E: procurement@accf.in | W: www.assamcancercarefoundation.org
Assam Cancer Care Foundation (ACCF) invites Expression of Interest (EOI)
from suitable agencies, firms, distributors for procurement of below
item(s)/service(s) :-
1. Expression of Interest (Eoi) for various medical equipment under
Reagent Rental Model.
2. Tender for Kitchen equipment supply and installation – tender will be
published within 7 working days.
For detailed terms and condition for participation, please visit :-
www.assamcancercarefoundation.org and www.assamtenders.gov.in
Chief Operating Officer, ACCF

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Date: 17.02.2023,
Place: Noida

tively.
Of the total investment around ₹5,114 crore into the cell manufacturing plant and the ₹2,500 crore will go to four-wheeler manufacturing unit. The plan is to produce 140,000 four-wheelers per annum. The company's facility in Hosur is expected to be one of the world's largest electric two-wheeler manufacturing units and investments of ₹2,400 crore. Ola Electric had what it termed as India's first indigenously developed lithium-ion cell manufacturing and said will begin production of its cell manufacturing by 2023. The cell by 2027 will have six products in the portfolio including mass scooter, mass motorcycle, and multiple adventure and performance motorcycles. The company is in the process of setting up a Futurefoundry - a centre for advanced manufacturing and vehicle development which will be based in India, the UK. Ola plans to invest over \$100 million over five years into the state-of-the-art centre and employ over 200 design and development engineers. The company will also partner with leading educational institutions in the country to collaborate on research and development. Ola's new plant in Hosur comes close to doubling the state's EV production and support for the industry. The benefits under the 2023 for include 100% exemption of state turnover tax (SGST) and advanced cher

New Delhi

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रजि. ए/ई

वसुल

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गणम टावर, दूमा

आयकर अधिनियम 19
ऋण की वसुली और
उद्घोषणा को निपटाने
आरसी/67/2019

मैसर्स

सेवा में,

सीडी.1: मैसर्स उत्तरांचल आ
प्लॉट नंबर 3 और 4, यूपीएस
पंजीकृत कार्यालय और कार्यस
सीडी. 5: अबनीश अग्रवाल (
क्षमता में भी) पुत्र श्री सुरज
बिजनौर, उत्तर प्रदेश।

सीडी. 6: श्रीमती अंजलि अ
व्यक्तिगत क्षमता में भी) पत्नी
बिजनौर, उत्तर प्रदेश।

सीडी.7: श्रीमती राम प्यारी (
क्षमता में भी) निवासी सुर
बिजनौर, उत्तर प्रदेश।

जबकि आप मैसर्स उत्तरांच
पीठासीन अधिकारी द्वारा उ
आवेदक का नाम, को 10
ब्याज सहित राशि रु. 39,
चौरासी पैसे मात्र) तथा
ओए/201/2017 में वसुल
नहीं किया गया है, अधो
2. आपको एतद्वारा सुनि
तैयार करने एवं उसकी
संज्ञान में उक्त संपत्तियों

I. प्लॉट नंबर 2,3,4,5,

स्थित सभी संयंत्र और

ii. प्लॉट नंबर 2,3,4,

स्थित औद्योगिक भूमि

iii. 299.62 वर्ग मीटर

तहसील नजीबाबाद,

का गोदाम, उत्तर- दू

iv. 374.53 वर्ग मी

तहसील नजीबाबाद,

प्लॉट, पश्चिम - श्री

सम्पत्ति।

V. 166.14 वर्ग मी

तहसील नजीबाबाद

सीमाएं: पूर्व - डॉ

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VI. 359.74 वर्ग

तहसील नजीबाबाद

राजुलसधर का

दिनांक 31.01.2023



रजिस्टर्ड ऑफिस:

जबकि, अघोष

प्राधिकृत अधि

दिनांक 31.01.2023